

**POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE
SHAREHOLDERS OF DABUR PHARMA LIMITED**

DABUR PHARMA LIMITED

having its registered office at: 3, Factory Road, Adjacent Safdurjung Hospital, New Delhi – 100 029, India

This post offer public announcement ("Post Offer Public Announcement") is in continuation of and shall be read in conjunction with the public announcement dated April 22, 2008 ("Public Announcement" or "P.A.") and the Letter of Offer dated June 13, 2008 ("Letter of Offer") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 (the "SEBI (SAST) Regulations") by Fresenius Kabi (Singapore) Pte Ltd ("Acquirer") and Fresenius Kabi Austria GmbH, Fresenius SE and Fresenius Finance B.V. as Persons Acting in Concert ("PAC") to acquire up to 20% of the Voting Capital of Dabur Pharma Limited at a price of Rs. 76.50 per equity share, payable in cash ("Open Offer"). The terms used but not defined in this Post Offer Public Announcement shall have the same meanings assigned to them in the Public Announcement and the Letter of Offer. The details subsequent to the completion of the Open Offer are as follows:

1. Name of the Target Company : Dabur Pharma Limited
2. Name of Acquirer including PACs :
 - i. Name of Acquirers : Fresenius Kabi (Singapore) Pte Ltd
 - ii. Name of PACs : Fresenius Kabi Austria GmbH, Fresenius SE, Fresenius Finance B.V.
3. Name of Manager to the Offer : Morgan Stanley India Company Private Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details
 - i. Date of opening of the Open Offer : Friday, June 20, 2008
 - ii. Date of closure of the Open Offer : Wednesday, July 9, 2008
6. Details of the Open Offer

S. No.	Item	Proposed numbers in the Letter of Offer		Actual numbers	
		(No.)	%*	(No.)	%**
1	Offer price	Rs 76.50 per share			
2	Shareholding of Acquirer before Share Purchase Agreements/P.A.	0	0.00	0	0.00
3	Shares to be acquired by way of Share Purchase Agreements or market purchases	11,47,98,255	73.27	11,47,98,255	73.27
4	Shares acquired in the Open Offer	3,13,41,260	20.00*	2,76,06,634	17.62
5	Size of the Open Offer (Number of shares multiplied by offer price per share)	Rs 2,39,76,06,390		Rs 2,11,19,07,501	
6	Shares acquired after P.A. but before 7 working days prior to closure of the Open Offer if any (Number & %)	NA	NA	NA	NA
7	Post offer shareholding of Acquirer (Number & %) (2+3+4+6)	14,61,39,515	93.27	14,24,04,889	90.89
8	Pre offer shareholding of Public	4,18,79,145	26.73	4,18,79,145	26.73
9	Post offer shareholding of Public	1,05,37,885	6.72	1,42,72,511	9.11

All percentages are based on the Issued Equity Share Capital of the Target Company as of the date of this Post Offer Public Announcement (i.e. 15,66,77,400 Equity Shares)

* The Offer Size is 20% of the Emerging Voting Capital (i.e. 15,67,06,300 Equity Shares)

7. Status of the escrow account, whether released or not: Released on July 24, 2008
8. Payment of interest, if any, to the shareholders along with the details thereof: N/A
9. Status of investor complaints received, if any: NIL

The Acquirer and Persons Acting in Concert and their directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer and Person Acting in Concert as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on the Securities and Exchange Board of India's website at "www.sebi.gov.in."

Manager to the Offer	Registrar to the Offer
Morgan Stanley Morgan Stanley India Company Private Limited 1501-1115, Trident Nariman Point Mumbai 400 021, India Tel: +91 22 6621 0555 Fax: +91 22 6621 0556 Email: dpoffer@morganstanley.com Contact Person: Mr Shiv Chaudhary	 Karvy Computershare Private Limited Karvy Computershare Private Limited Plot No 17 to 24, Vittalrao Nagar, Hi-Tech City Road, Madhapur, Hyderabad - 500 081, India Tel: +91-40-2342 0815 - 820 Fax: +91-40-2342 0814 Email : murali@karvy.com Contact Person: Mr. Murali Krishna Website : www.karvy.com

Issued by Morgan Stanley India Company Private Limited ("Manager to the Offer")
for and on behalf of the Acquirer and PACs.

Place: Mumbai
Date: July 24, 2008